

(b) The Security Forces are firmly dealing with terrorist violence/activities and also with commitment to human rights.

**Negotiation with political leaders, separatists of
Jammu and Kashmir**

1631. SHRI RAASHID ALVI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government is considering to negotiate with political leaders, separatists of Jammu and Kashmir;

(b) if so, whether any list of leaders has been prepared; and

(c) if not, what is the next strategy?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) to (c) The Government has appointed a Group of Interlocutors to hold a sustained dialogue with all sections of the people in Jammu and Kashmir.

Central assistance for Strengthening police in Goa

1632. SHRI SHANTARAM LAXMAN NAIK: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of police personnel in Goa;

(b) the category-wise details thereof;

(c) whether State Government has sought any assistance from Government to increase its strength of personnel;

(d) if so, the details thereof;

(e) whether Government has made a review of the police personnel in the State of Goa in the light of the fact that State is vulnerable to any possible terrorist attack; and

(f) if so, the steps taken by Government to give financial and technical assistance to the State in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) and (b) The rank-wise actual strength of police (Civil and Armed) in Goa, as on 1.1.2009, is given in the Statement (*See below*).

(c) and (d) No, Sir. No funds are provided by the Ministry of Home Affairs to increase the strength of State police personnel. However, the Ministry of Home Affairs has sanctioned 3 India Reserve (IR) Battalions to the Government. The State Government has raised two IR battalions. An amount of Rs. 7.66 crore has already been reimbursed to the State. No further claim from the State is pending on this issue.